

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1193
ANSWERED ON:17.07.2014
RENOVATION CLEANING OF CANALS
Venugopal Shri K. C.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the number of dams and reservoirs built in the country, State-wise;
- (b) whether the water canals of these dams/reservoirs are in a dilapidated condition;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government proposes to renovate/cleanup these canals in the country, if so, the details thereof; and
- (e) the steps taken/being taken by the Government including funds allocated/utilised for the purpose during each of the last three years and the current year?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) As per National Register of large Dams (NRLD) maintained by Central Water Commission on the basis of its regular process of updating of information furnished by State Governments/Authorities from time to time, there are 4846 completed large dams in the country as on date. State-wise details are enclosed at Annexure I.

(b) to (e) Irrigation development being a state subject, planning, execution and operation & maintenance of irrigation projects are carried out by the state Governments from their own resources and as per their own requirements and priority of works. The Union Government launched Accelerated Irrigation Benefit Programme (AIBP) in 1996-97 for providing financial assistance with an objective to expedite the implementation of ongoing Major, Medium and Extension, Renovation and Modernization (ERM) Irrigation Project including lift irrigation and minor irrigation schemes. As cleaning of canals is also a part of maintenance of irrigation project, the State Governments are required to enter a clause into a MoU with the Central Government that the State Government shall ensure adequate funds for the maintenance of project for ten (10) years after completion of project under AIBP. The year-wise central assistance released to the States for the last three years is at Annexure-II.